

not just the cost of a particular bomb ; it depends on the stockpile one would like to have and all the other things that are connected with it, including the industrial base.

**SHRI SAMAR GUHA :** It is not one ; you can make more than a dozen atoms bomb. The plutonium that has been stockpiled in Trombay, with that, you can produce a dozen bomb and more. It is a matter of policy.....(Interruption).

**SOME HON. MEMBERS** rose—

**MR. SPEAKER :** Order, order. Unfortunately, we have too many atomic experts in this House. That is our difficulty. Everybody presumes he is an expert in this. Therefore, Mr. Samar Guha, I think the House know that you are a great expert ; it is not only Apsara or Apsarasa. Next question.

#### Export/Import of Films

1687. **SHRI GEORGE FERNANDES :** Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the total foreign exchange earnings from Indian films shown abroad during the last three years, years-wise ;

(b) the total amount earned by foreign films exhibited in India and repatriated abroad during the above period ;

(c) the mode of repatriation of money earned by the foreign films ; and

(d) the countries to which these monies were repatriated ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) :** (a) to (d). A. statement is laid on the Table of the House.

#### Statement

(a) Total value of Indian films exported

during the years 1966-67 to 1968-69 (April, 68 to January, 69) is as under :—

(Value in Lakhs of Rs.)

Year	Value
1966-67	142.5
1967-68	389.0
1968-69	235.4
April 68 to January ' 69)	

(b) to (d). Import of feature films are currently allowed from USA and USSR only under bilateral agreements with Motion Picture Export Association of America Inc. and Sovexportfilm respectively. The amount earned on the exhibition of foreign Films is being ascertained and will be laid on the Table of the House in due course.

Earnings of the films imported from USA are held under blocked account in India subject to withdrawal for certain specified purposes, e. g. production and co-production of films in India, purchase or renting of Indian Films, etc. It is open to the member companies of Motion Picture Export Association of America to remit to USA from their net remittable earnings Rs. 25 lakhs per annum for all the members taken together.

Realisation from the Russian Films is to be utilised for covering the expenses in connection with the import and exploitation of these films in India. The balance amount, if any, is to be credited to the non-convertible Rupee account of the USSR in India.

The amount remitted by all the member companies of the motion Picture Export Association of America Inc. taken together during the years 1965-66 to 1967-68 were as follows:

Years	(In Rupees)
1965-66	19, 90, 315
1966-67	19, 95, 716
1967-68	23, 06, 238*

\* This figure including the amounts remitted by some of the member companies up to September, 1968.

श्री जार्ज फरनेन्डीज़ : अध्यक्ष महोदय, यह जो बयान सभा पटल पर रखा गया है उस में से दो वाक्य मैं पढ़ कर सुनाना चाहता हूँ :

"Earnings of the films imported from USA are held under blocked account in India subject to withdrawal"

आगे चल कर उस में यह कहा गया है :

"Realisation from the Russian films is to be utilised for covering the expenses in connection with import and exploitation of these films in India. The balance amount, if any, is to be credited to the non-convertible Rupee account of the USSR in India."

यह दोनों चीजें लिखने के बाद आप यह भी कहते हैं :

"The amount earned in the exhibition of foreign films is being ascertained and will be laid on the Table of the House in due course."

मैं यह जानना चाहता हूँ कि जब यह दोनों नियम आप ने बनाये हुए हैं, अमरीकन लोगों के लिए आप का एक नियम है, रूसी लोगों के लिए आप का एक नियम है तो उस नियम के अन्तर्गत उन का कितना पैसा इस समय हिन्दुस्तान में आप के ब्लाकड एकाऊंट में या नोन कनवर्टिबल रूपी एकाऊंट में जमा है ?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT) : So far as the blocked account of member companies of Motion Picture Export Association of America is concerned, it is of the order of Rs. 3.83 crores. So far as Sovexportfilm of USSR is concerned, they have a deficit in their account.

श्री जार्ज फरनेन्डीज़ : अभी इस बात का खुलासा मंत्री महोदय ने किया कि यू०एस०ए० से इम्पोर्टेड फिल्मों की अरनिम्स ब्लाकड एकाऊंट

में कोई 3.83 करोड़ रुपये की है जोकि उन लोगों ने यहां पर जमा कर रखा है और जिस पैसे का इस्तेमाल किस ढंग से किया जाय यह वह तय करने वाले हैं। जहां तक रशियन फिल्मों का सवाल है, यू०एस०ए० आर० का लगभग 1 करोड़ रुपये का हिसाब उन्होंने बतलाया है। क्या यह सत्य नहीं है कि अकरीकन लोग भारत की किसी भी तस्वीर को अमरीका में लेने से इंकार करते हैं। भारत के चलचित्र निर्माताओं ने जब जब यह प्रयास किया कि अमरीका में हिन्दुस्तान चलचित्र चले तो अमरीकन फिल्म संसार की ओर से और वहां की सरकार की ओर से इस बात के लिए हमेशा नकारात्मक उत्तर मिला है जिसके कारण हमारे किसी भी भारतीय चित्र को अमरीकन लोगों द्वारा खरीदना बिल्कुल असम्भव रहा है जबकि अमरीकी लोग यहां अपने चित्रों द्वारा हिन्दुस्तान में करोड़ों के हिसाब से विदेशी मुद्रा कमा रहे हैं और ले जा रहे हैं। मैं जानना चाहता हूँ कि क्या सरकारी पैमाने पर कभी अमरीकी लोगों से इस मामले में बातचीत की जायगी ताकि हमारी भारतीय तस्वीरें वहां जाय उस की व्यवस्था करेंगे और अगर यह सम्भव न हो तो फिर जो आज हिन्दुस्तान में बहुत बड़े पैमाने पर अमरीकन तस्वीरें आ रही हैं उन के ऊपर रोक लगाने के लिए वह कोई कदम उठायेंगे ?

श्री ब० रा० भगत : यह बात सही है कि अभी तक जो एक्सपोर्ट हुआ है उस में अमरीका में भारतीय फिल्मों का निर्यात नहीं हुआ है और माननीय सदस्य ने जो बात कही वह सही है बाकी हम इस की कोशिश कर रहे हैं कि अमरीका में भी भारतीय फिल्मों का निर्यात हो।

श्री जार्ज फरनेन्डीज़ : मंत्री महोदय ने मेरे सम्पूर्ण प्रश्न का उत्तर नहीं दिया। मैं ने यह भी पूछा था कि जब तक यह चीज नहीं

होती है तब तक क्या अमरीकन चलचित्र जोकि हम लोग वहाँ से मंगा रहे हैं और वह बहुत बड़ी तादाद में हमारे देश में आ रहे हैं उन पर रोक लगाने के लिए भी सरकार सोचेगी ?

श्री ब०रा० भगत : उन के साथ जो एग्रीमेंट है वह चल रहा है और इसलिए अभी रोक लगाने से कोई काम नहीं बनेगा ।

SHRI D. N. PATODIA : In the statement, the total value of Indian Films exported during the years 1966-67 to 1968-69 has been given and we find that the year 1968-69 is likely to end up with a reduction of about Rs. 1 crores in our exports. The main markets for Indian films are our neighbouring countries like Ceylon and others, May I know what is the information of the Government with regard to the attitude of the Ceylonese Government ? According to newspaper reports, the Home Minister of Ceylon has said that the Government of Ceylon would like to ban the import of Indian films, more particularly South Indian films. Are our Government taking any care to see that the export of films to Ceylon is not prevented ? Secondly, is it a fact that this attitude of the Ceylonese Government is the result of starting of commercial broadcasting over All India Radio ?

SHRI B. R. BHAGAT : We have seen that press report, but we have no official information about it. We have asked our High Commissioner to report to us on this matter.

SHRI S. KANDAPPAN : It is very unfortunate that the Government do not seem to have any information over this very serious agitating issue that is rather straining the relations between the Indian community and the Singhala community there. The Ceylon Government seems to be very anxious to develop their own film industry in that island. In view of our developing relations and the need to improve our relations with that country, I would like to know if the Government of India is not able to persuade them in respect of exporting our films there, whether they would try to explore the possibilities of having a joint venture to produce films in that country

by our producers in collaboration with the producers in Ceylon so that our relations might be strengthened and not strained on this account.

SHRI B. R. BHAGAT : Normally, when a Government takes action to ban the import of anything it is expected to inform us. When I said we have no official information I meant no information from the Government of Ceylon, but we are trying to find out. As for the second suggestion, it is going a step forward and certainly in a proper climate we can pursue that point.

#### Looting of Safe at Guldhar Railway Station (Northern Railway)

#### SHORT NOTICE QUESTIONS

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S.N. Q. 26. SHRI KANWAR LAL GUPTA  
SHRI S. K. TAPURIAH :

Will the Minister of RAILWAYS be pleased to state :

(a) Whether it is a fact that on the 6th May, 1969 a gang of dacoits managed to loot a safe at Guldhar Railway Station, 9 K.M. east of Ghaziabad ;

(b) whether it is also a fact that they shot dead the Station Master on duty at pistol points ; and

(c) if so, what steps Government propose to take to check such incidents in future ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) (a) No, Sir. The dacoits attempted to loot the cash safe, but their attempt was failed mainly due to the brave resistance offered by the Assistant Station Master on duty and also due to the response of the neighbouring villagers to the alarm raised.

(b) The Assistant Station Master on duty was shot at resulting in grievous injuries.

(c) i) Railway Protection Force armed squad has been posted at Guldhar Station.

ii) Armed police guards have been posted for patrolling in the area.